

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Review Petition No. 16 of 2016
In Appeal No. 48 of 2015**

Dated : 6th January, 2017

In the matter of:

Maithon Power Ltd.

...

Review Petitioner(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...

Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

The Court did not assemble on 05.01.2017 on account of court holiday (Guru Govind Singh's Birthday).

List the matter on **17.02.2017.**

For Court Master

suman